

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 345 OF 2019

Dated : 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Prayas (Energy Group)

... Appellant(s)

Vs.

Gujarat Urja Vikas Nigam Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sidhant Kaushik
Ms. Adishree Chakraborty
Mr. Shubham Arya

ORDER

Admit. Issue notice to the Respondents returnable on 20.01.2020.

Objections, if any, by the Respondents shall be filed on or before 10.12.2019 in the main Appeal after duly serving advance copy to the other side. Rejoinder, if any, shall be filed on or before on or before 10.01.2020 after duly serving advance copy to the other side.

List the matter on **20.01.2020.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk